

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 102
New Restoration. A-40/2024
In
IB-358(ND)/2018

IN THE MATTER OF:

M/s. Alpfly Pvt. Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

New Restoration A-40/2024:-

This application has been filed seeking to restore the Company Petition No. IB-358(ND)/2018 in terms of the order dated 15.11.2022 passed by the Hon'ble NCLAT.

None appears for the Applicant despite repeated calls. In the interest of justice, the matter is adjourned to **08.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**